

**IN THE COURT OF DR. AJAY GULATI
SPECIAL JUDGE (PC ACT) CBI-12
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

EN-BLOC ADJOURNMENT OF CASES DATED 24.04.2021

Pursuant to the Order No. 2/R/RG/DHC/2021 Dated 19.04.2021 issued by Hon"ble High Court of Delhi, in view of the alarming rise in Covid cases, **all the pending matters listed before this court on 24.4.2021 would stand adjourned en bloc to 22.5.2021.**

(AJAY GULATI)
SPL. JUDGE CBI-12 RADC
20.04.2021